

Village level solar power plants have been installed in 24 villages in different districts, out of which 9 villages are in hilly districts, including the village Kumaldi in Pauri district and Auli in Chamoli district. The Non-Conventional Energy Development Agency of U.P. proposes to instal solar plants in 10 more villages in hilly districts during 1992-93. A provision of Rs. 10.00 lakhs has been made for this purpose by the State Government.

[*English*]

Inquiry into Braithwaite and Company Limited

5569. SHRI MONORANJAN SUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are aware of the alleged corruption in Braithwaite and Company Limited;

(b) if so, the details thereof and the details of the complaints received in this regard;

(c) whether the Government propose to conduct any inquiry in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) to (d). No complaint has been received by the Government about alleged corruption in Braithwaite & Company Limited. However, it is reported that certain cases are being enquired into/investigated by Central Bureau of Investigation.

[*Translation*]

Unauthorised Allocation of Coal

5570. SHRI MRUTYUNJAYA NAYAK: Will the Minister of COAL be pleased to refer to the reply given to the Unstarred Question No. 6545 pm 8.4.92 and state:

(a) whether the information regarding the unauthorised allocation of coal by the Eastern Coalfields Limited has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA GOUDA): (a) to (c). The information is being collected and will be laid on the table of the House.

[*English*]

Mistakes and Omissions in Annual Accounts of Government Companies

5571. SHRI MANORANJAN BHAKTA:
SHRIGEORGE FERNANDES:

Will the PRIME MINISTER be pleased to state:

(a) whether the Comptroller and Auditor General has pointed out significant mistakes and omissions in the 1989-90 annual accounts of 85 Government Companies involving under-statement and over-statement of profits and losses to the tune of Rs. 1,020.94 crores according to its 1991 report;

(b) whether the C & AG had also detected defects and deficiencies in the accounts of 53 companies involving a total amount of Rs. 575.88 crores during the previous year;